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दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**

(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049


Ref. No. : .....745/Gen/SF/2023

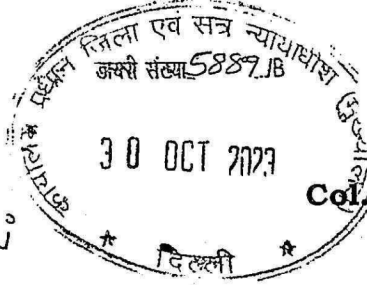
Dated : .....25.10.2023

**NOTIFICATION**

It is hereby notified for general information that pursuant to the resolution passed by the General Council of the Bar Council of India on complaint dated 06.03.2020 filed by Mr. Ajay Pal Sharma (IPS) SP Unnao, UP against **Ms. Dipty Sharma [Enrolment No. D/1435/2013]** and letter Ref. No. BCI:D:2684/2021 dated 22.07.2021 received from office of Bar Council of India the **Licence of Ms. Dipty Sharma, (D/1435/2013) is suspended with effect from 22.07.2021.**

General Branch

  
Pr. D. S. J. Chh  
Tis Hazari Courts, Delhi



  
Col. Arun Sharma (Retd.)  
Secretary

**Copy forwarded for information to:-**

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Dipty Sharma, J-2, Astha Apartment, Sahibabad, Ghaziabad, Uttar Pradesh, U.P. 201005
13. Mr. Ajay Pal Sharma (IPS) SP Unnao, Unnao, Uttar Pradesh

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 46524-46644 /Genl./Misc./Circulation/2023

Dated, Delhi the 02 NOV 2023

**Sub:- Licence Suspension Notification of Ms. Dipty Sharma, (D/1435/2013) with effect from 22/07/2023.**

Forwarded a copy of Notification Ref. No. 745/Gen/SF/2023 dated 25/10/2023 and this office bearing diary No. 5889/B dated 30/10/2023 received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), for information to :-

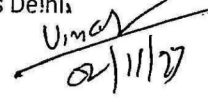
1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.



**(BARKHA GUPTA)**

Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi,

Encl. As above

  
Uma  
2/11/23